## NATIONAL COMRANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No.07/BB /	-	Admission	230-232	M/s Flipkart Logistics Pvt Ltd
2018				1

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
D MUKESH YADAV	ADP Petitiona	Mukerhyada
8050162057		

## ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Registry has raised objections. For compliance of objections, time granted till 09.02.1018.

Member (T)

Member (J)